

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF SRI NAGAKRISHNA CHEMICALS LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	SRI NAGAKRISHNA CHEMICALS LIMITED
2.	Date of incorporation of corporate debtor	23.12.1996
3.	Authority under which corporate debtor is incorporated/registered	ROC-Hyderabad
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U24100TG1996PLC025000
5.	Address of the registered office and principal office (if any) of corporate debtor	H.No. 8-2-1/4, Punjagutta, Opp: SBI, Yellareddyguda Branch, HYDERABAD-500 082 Telangana
6.	Insolvency commencement date in respect of corporate debtor	05.08.2025 (Orders received on 08.08.2025)
7.	Estimated date of closure of insolvency resolution process	01.02.2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Medi Yadaiah IBBI/IPA-002/IP-N01039/2020-2021/13334
9.	Address and e-mail of the interim resolution professional, as registered with the Board	H.No.8-16-30/2, Sowbhagya Nagar Colony, SBH Venture-III, L.B. Nagar, HYDERABAD-500074
10.	Address and e-mail to be used for correspondence with the interim resolution professional	H.No.8-16-30/2, Sowbhagya Nagar Colony, SBH Venture-III, L.B. Nagar, HYDERABAD-500074
11.	Last date for submission of claims	19.08.2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable. Will be notified in due course, if need be.
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at	a) Web Link: https://www.ibbi.gov.in/home/downloads b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Hyderabad, has ordered the commencement of a Corporate Insolvency Resolution Process of Sri Nagakrishna Chemicals Limited on 05.08.2025.

The creditors of Sri Nagakrishna Chemicals Limited are hereby called upon to submit their claims with proof on or before 19.08.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Medi Yadaiah

Date: 09.08.2025
Place: Hyderabad

Interim Resolution Professional
IBBI/IPA-002/IP-N01039/2020-2021/13334

CORRIGENDUM

Please refer to the **Form A** notice dated **09.08.2025** published in **this paper** on **09.08.2025**. It is informed to the general public that in the **Form A** notice in the name of **SRI NAGAKRISHNA CHEMICALS LIMITED**, In this ad **Unfortunately** in **Sl.No 10 Column Mail id** is **Omitted**. Request you to all **Please read mail id as cirp.srinagakrishna@gmail.com**

Medi Yadaiah
Interim Resolution Professional

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Mana Telangana All telangana Rs.1,760/- PLS Gst @5%

Business satndrad Hyderabad Rs.1,600/-PLS Gst @5%

Businesstanard (Hindi+ English) MP

Rs. 2,880/-PLS Gst @5%